

**COURT-II**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 202 of 2013 & I.A. No.284 of 2013**

**Dated : 13<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**M/s Wardha Power Co. Ltd.                      ...                      Appellant(s)**  
**Versus**

**Reliance Infrastructure Ltd. Ors.                      ...                      Respondent(s)**

Counsel for the Appellant(s) :                      Mr. Anurag Sharma

Counsel for the Respondent(s) :

**ORDER**

The learned counsel for the appellant states that he is filing rejoinder today in the Registry after serving copy on the other side.

Post the matter for hearing on **12<sup>th</sup> March, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

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**(Rakesh Nath)**  
**Technical Member**